

shape of agitations in Maharashtra as the Bt.Cotton production is responsible for suicide of farmers in Vidarbha region;

- (b) if so, the details thereof; and
- (c) the action Government has taken or propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) No, Sir.

- (b) and (c) Question does not arise.

Central assistance for veterinary hospitals in Chhattisgarh

†2494. SHRI SHIVPRATAP SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of veterinary dispensaries and veterinary hospitals for construction of which approval has been granted for 100 per cent central grant under one time Central assistance to Chhattisgarh;

(b) the amount proposed to be granted and the time by which it would be released to the State; and

- (c) the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI. CHARAN DAS MAHANT): (a) and (b) The Department has not granted any approval for 100 per cent central grant for veterinary dispensaries and veterinary hospitals for construction under one time Central assistance to Chhattisgarh.

This Department, in order to address the need to set up new veterinary hospital/dispensaries and to strengthen/equip the existing ones by the States, is implementing a Centrally Sponsored Scheme 'Establishment and Strengthening of Existing Veterinary Hospitals and Dispensaries (ESVHD)' since August, 2010 under which financial assistance is provided to States on 75:25 basis of cost norms of the scheme between the Centre and States except NE States, where the grants are provided on 90:10 basis. Under this component, a sum of Rs. 595.575 lakhs was released by this Department to Chhattisgarh during 2011-12 for establishment of 41 nos. of veterinary hospitals and 98 veterinary dispensaries.

However, Ministry of Finance has also provided funds to the tune of Rs. 1.47 crore out of Rs 4.90 crore during 2010-11 for construction of six veterinary hospitals/ AI centre and 68 veterinary dispensaries/AI Sub-centre under Additional Central Assistance (ACA)' Scheme to the State of Chhattisgarh as 30% admissible Grant.

- (c) Question does not arise.

†Original notice of the question was received in Hindi.